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BENCH-II

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

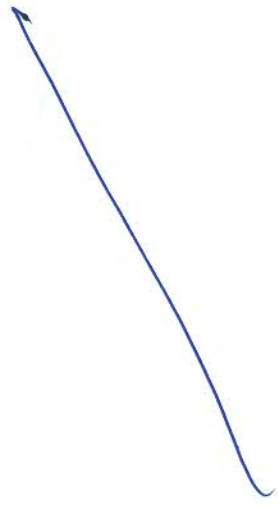
Appeal No. 818/KB/2018

Present: Hon'ble Member (J), Shri M.B. Gosavi

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21ST AUGUST, 2018, 10:30 A.M

Name of the Company	Zebraa Infrastructure Pvt. Ltd. -Vs- ROC, WB		
Under Section	252(3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1.) Gopal Dutta
Practising Company Secretary
Mem No. - 46464
C.P. No. - 20487
Petitioner
Gyethy
21/08/2018




124. 21-08-2018 – Appeal No. 818/KB/2018 – Zebraa Infrastructure Pvt.
Ltd. Vs. ROC, WB

O R D E R

The Ld. PCS for the Appellant appeared and also filed the affidavit of service
of notice on ROC, WB.

The matter to come up for further consideration on 05-10-2018.



(MADAN B GOSAVI)
MEMBER(JUDICIAL)